(9) A copy of the Kerala Small Industries and Development Promotion Corporation Amalgamation Order, 1977, published in Notification No. S.O. 241(E) in Gazette of India dated the 18th March, 1977, under sub-section (5) of section 396 of the Companies Act, 1956.

Papers Laid

- (10) A statement explaining reasons for not laying simultaneously the Hindi version of the above Notification. [Placed in Library. See No. LT-73/77].
- (11) A copy each of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act. 1969: —
 - (i) Report (Hindi version) pertaining to the execution provisions of of the Monopolies and Restrictive Trade Practices Act, for the period from 1st January to 31st December, 1974.
 - (ii) Report pertaining to execution of the provisions of the Monopolies and Restrictive Trade Practices Act. 1969 for the period from 1st January to 31st December, 1975.
- (12) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Report mentioned item No. 11 (ii) above. [Placed in Library. See No. LT-74/77].
- (13) A copy of the Delimitation of Parliamentary and Assembly Constituencies Order, and (English versions) under sub-section (2) of section 8

of the Representation of the People Act, 1950. [Placed in Library. See No. LT-75/ 77].

NOTIFICATIONS UNDER INDIAN RAILWAYS ACT, ETC.

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and versions) under section 47 of the Indian Railways Act, 1890:—
 - (i) The Railways Red Tariff (Ninth Amendment) Rules, 1976, published in Notifica-No. G.S.R. 1640 Gazette of India dated the 20th November, 1976.
 - (ii) The Railways Red Tariff (Tenth Amendment) Rules. 1976, published in Notifica-No. G.S.R. 1641 Gazette of India dated the 20th November, 1976.
- (iii) The Railways Red (Eleventh Amendment) Rules, 1976 published Notification No. 3735 in Gazette of India dated the 11th December, 1976.
- (iv) The Open Lines (Railways in India) General (Amendment) Rules, 1976 published in Notification G.S.R. No. 112 in Gazette of India dated the 22nd January, 1977
- (v) The Railway Passengers (Cancellation of Tickets and Refund of Fares) Rules, 1976 published in Notifica-No. S.O. 346 tion Gazette of India dated the 22nd January, 1977. [Placed in Library. See No. LT-76/ 77].

- (2) A copy of Notification No. S.O. 264 (Hindi and English versions) published Gazette of India dated the 21st January 1977, issued under sub-section (2) of section 568 of the Indian Railways Act, 1890 [Placed in Library. See No. LT-77/77].
- (3) A copy of the Railway Raies Tribunal (Amendment) Rules, 1977 (Hindi and English versions) published in Notifica-No. G.S.R. 272 Gazette of India dated the 26th February, 1977, issued under sub-section (1) of section 44 of the Indian Railways Act, 1890 [Placed in Library. See No. LT-78/77].
- (4) A copy of the Report (Hindi and English versions) on the progress made in the intake Scheduled Castes \mathbf{of} against Tribes Scheduled vacancies reserved for them in recruitment and promotion Railways categories on the for the half-year ending the 31st March, 1976. Placed in Library. See No. LT-79/ 771.

PAPERS UNDER COMPANIES ACT, ETC.

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): I beg to lay on the Table a copy each of the following papers under subsection (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Aluminium Company Limited New Delhi, for the year 1975-76.
- (ii) Annual Report (Hindi and οf English versions) Bharat Aluminium Company Limited, New Delhi, for the

- year 1975-76 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-80/77].
- (2) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-81/77]. 81/77.]
- (3) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1975-76 along with the Audited Account, and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-82/77].
- (4) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Limited, Hindustan Copper Calcutta, for the year 1975-76 along with the Audited